

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

Duty Roster for the Month of October, 2020

The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Mr. Harjyot Singh Bhalla, CMM Residential Address:- H1/5, Ansal Villa, Satbari, New Delhi.	01.10.2020 06.10.2020 09.10.2020 14.10.2020 17.10.2020 21.10.2020 26.10.2020 29.10.2020	<u>18.10.2020</u>	201
2.	Mr. Vishal Pahuja, ACMM-01 Residential Address:- D-24, 2 nd floor,	05.10.2020 08.10.2020 13.10.2020 16.10.2020 20.10.2020 23.10.2020	<u>02.10.2020</u> <u>24.10.2020</u> <u>25.10.2020</u> <u>30.10.2020</u>	203



	Saket Court Residential Complex, Saket, New Delhi	28.10.2020		
03.	Mr. Ashok Kumar, ACMM-02 Residential Address:- D-74, Saket Court Residential Complex, Saket, New Delhi	03.10.2020 07.10.2020 12.10.2020 15.10.2020 19.10.2020 22.10.2020 27.10.2020	<u>04.10.2020</u> <u>10.10.2020</u> <u>11.10.2020</u> <u>31.10.2020</u>	205

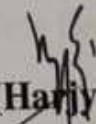

(Harjot Singh Bhalla)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Remarks:

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.

3. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs through e-mail wherein the charge sheet has already been filed.
4. The fresh Bail/urgent applications wherein the charge sheet has not so far been filed, shall be assigned to the ACMM by the undersigned.
5. In case any officer proceeds on leave or is not available, the matters shall be placed before the Ld. Link Officer.
6. Officer will be available physically in court room till 03.30 PM.
7. Urgent filing after 03.30 PM can be made on the following e-mail addresses of concerned courts as per duty roster:

Sl. No.	Officer name/court	e-mail ID
1.	Sh. Harjot Singh Bhalla, Ld. CMM	Readercmmradc@gmail.com
2.	Sh. Vishal Pahuja, Ld. ACMM-01	Readeracmm01radc@gmail.com
3.	Sh. Ashok Kumar, Ld. ACMM-02	Readeracmm02radc@gmail.com


 (Harjot Singh Bhalla)
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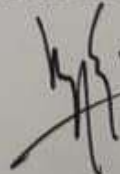
Order No. 37/CMM/Rouse Avenue District/DR/2020 Dated, 30/09/2020

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
(Through Ld. District & Session Judge-Cum Special Judge (P.C. Act), Rouse Avenue Court Complex, Delhi)
2. Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
3. The Ld. District & Sessions Judge, (HQs), Delhi.

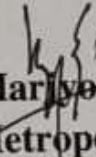
Copy forwarded digitally for information and necessary action to :-

1. All the Officers posted at Rouse Avenue District Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.
6. The Branch In-charge, Care Taking, Facilitation and Filing Section, RADC, New Delhi.
7. The In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website
8. The Reader to the undersigned.
9. The Lockup In-charge, Rouse Avenue District Court, New Delhi.



10. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.

11. For uploading on 'LAYERS'.


(Harjeet Singh Bhalla)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi